



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,15th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 1**

**[DIVISION BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
45	WP(C)/7233/2022 FIXED	M/S MASTER (INDIA) BREWING COMPANY AND 2 ORS <b>Versus</b> PUNJAB NATIONAL BANK AND 3 ORS	MR. B SHARMA MR. H DAS	SC, PNB SC, EXCISE DEPTT.
<b><u>ORDERS</u></b>				
46	I.A.(Civil)/3207/2022 B/O in PIL(Suo Moto)/10/2018  <b>WITH</b> PIL(Suo Moto)/10/2018	KESHAB BARMAN AND 153 ORS. <b>Versus</b> IN RE THE STATE OF ASSAM AND 89 ORS  X X X <b>Versus</b> IN RE THE STATE OF ASSAM AND 102 ORS.	MR. K N CHOUDHURY MR. T DEURI P. DEKA P. DEKA  MR. T J MAHANTA	MR. T J MAHANTA GA, ASSAM SC, REVENUE  MS C MEDHI (R-5-90) MR G N SAHEWALLA (R-91) GA, ASSAM MR. M A SHEIKH (R-5-90) MR H K SARMA (R-91) MR. P DEKA ((R-91) MR. A CHETIA (R-91) MS F INTAZ (R-5-90) MS K BHATTACHARYYA (R-91)
	<b>WITH</b> I.A.(Civil)/3133/2022 in PIL(Suo Moto)/10/2018	AJIT BASUMATURY AND ORS. <b>Versus</b> X X X AND ORS.	MR. D DAS SR. ADV MR. D DAS SR. ADV MR. Z KHALID MR. K MOHAMMED MS S SHARMA	SC, REVENUE
	<b>WITH</b> I.A.(Civil)/3215/2022 in PIL(Suo Moto)/10/2018	ARABINDA BAISHYA AND 33 ORS. <b>Versus</b> IN RE THE STATE OF ASSAM AND 89 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. T DEURI MR. G HUSSAIN P. DEKA	MR. T J MAHANTA GA, ASSAM SC, REVENUE

**WITH**  
I.A.(Civil)/3222/2022  
**in** PIL(Suo Moto)/10/2018

ARABINDA BAISHYA AND 33 ORS  
**Versus**  
IN RE THE STATE OF ASSAM AND 89  
ORS.

MR. K N CHOUDHURY  
MR. K N CHOUDHURY  
MR. T DEURI  
MR. G HUSSAIN  
P. DEKA

MR. T J MAHANTA  
GA, ASSAM  
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
10)	MS. S SARMA	12-11-2022	To	04-12-2022
11)	MR. M SARANIA	14-11-2022	To	15-11-2022
12)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022
15)	MR B P BORAH	14-11-2022	To	17-11-2022
16)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
17)	MR. S K SINGH	14-11-2022	To	25-11-2022
18)	MS. M PAUL	15-11-2022	To	18-11-2022
19)	DR. R SARMAH	15-11-2022	To	18-11-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

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**[ For Tuesday,15th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 2**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO DIVISION  
BENCH-II) AND SPECIAL CAUSE LIST  
DATED 07-11-2022 TO 18-11-2022(RELATING  
TO DIVISION BENCH-II),ALONG WITH THE  
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL  
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)  
RELATING TO FOREIGNER MATTER]**

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Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
10	I.A.(Civil)/3300/2022 B/O in WP(C)/6324/2022	NURUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> WP(C)/6324/2022	NURUL HOQUE <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MS. S BIN MR S H MAHMUD MS D DAS MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022

10)	MS. S SARMA	12-11-2022	To	04-12-2022
11)	MR. M SARANIA	14-11-2022	To	15-11-2022
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13)	MR J CHOPRA	21-11-2022	To	25-11-2022
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16)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
17)	MR. S K SINGH	14-11-2022	To	25-11-2022
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19)	DR. R SARMAH	15-11-2022	To	18-11-2022



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**[ For Tuesday,15th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
18	WP(C)/7263/2022 B/O	SRIMATI ROOPA DEWANJI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA B B HUSSAIN MR. H R DAS	GA, ASSAM SC, IWT
<b>HEARING</b>				
19	WP(C)/815/2014 FIXED	RAJIB LAHON <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.S N SARMA MR D K DAS MR.U K NAIR MRA CHANDRAN MR H BETALA MR. T DOLEY	GA, ASSAM SC, PERSONNEL DEPT. SC, FINANCE
20	WP(C)/2275/2014 FIXED	BUHUM KR. BRAHMA and 39 ORS <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. K N CHOUDHURY MR.J SARMA MR.G SOREN MR. J PATOWARY MS.M DEKA MS. R KAKATI	SC, APDCL
21	WP(C)/6314/2018 FIXED	RANJAN SINGHA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY (P1) MR. J KALITA MR D K DAS MR. R K AGARWALA MR. M MAHANTA (P1) MR H BETALA MR. D PEGU MR. T DOLEY	GA, ASSAM SC, APSC M KATAKY
22	WP(C)/6397/2018	RUBAL CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, APSC M KATAKY
23	WP(C)/6650/2018	MANIKA BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI MR. D PEGU	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
52	WP(C)/7028/2022 FIXED	NURALOM SK <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, SSA
<b>WITH</b>				
53	WP(C)/932/2022	NURALOM SK AND ANR <b>Versus</b> THE STATE OF ASSAM AND 24 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, SSA
<b><u>ADMISSION</u></b>				
54	WP(C)/6872/2022 FIXED	SUFIA MAHMUDA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY MR J ABEDIN M ALAMGEER MR. A H M R CHOUDHURY	SC, SEC. EDU.
<b><u>ORDERS</u></b>				
55	WP(C)/762/2015 FIXED	KAMAL KRISHNA NATH <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	SC, SECONDARY EDUCATION(R1-4)

LEAVE NOTE OF ADVOCATES FOR 15/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### JUDGMENT

21	WP(C)/7411/2019	ASHIT CHANDRA DEY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B K JAIN MR. S P CHOUDHURY MR. P BORAH MRS K M SAIKIA MS. M DASGUPTA MR. A S DHILLON	MR K P PATHAK GA, ASSAM SC, FOREST
22	WP(C)/3757/2020	BIJAYLAKHMI LASKAR DUTTA <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 2 ORS.	MR. K N CHOUDHURY MR D KALITA MR. D J DAS	MR. N. DEKA(SC, APDCL)

#### WITHDRAWAL

23	WP(C)/3172/2021 B/O	MITRAJYOTI DEKA AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MS T J SAHEWALLA MR. M SAHEWALLA	MR. R DUBEY (r-6) MS. A B KAYASTHA (r-6) MR. A N I HUSSAIN (r-6) MR D MAHANTA SC, GMC SC, G M D A
24	WP(C)/6646/2022 B/O	INAMUL HOQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 20 ORS	MR. A SARMA MR. A D CHOUDHURY MR. LENTSO	SC, CO OP GA, ASSAM

#### MOTION

25	WP(C)/7258/2022 B/O	SUNIL RAJAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R DHAR MD. A MATLIB MR B C MUCHAHARY	GA, ASSAM SC, G M D A SC, REVENUE
26	WP(C)/7259/2022 B/O	ARUN KUMAR SINGH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR R DHAR MD. A MATLIB MR B C MUCHAHARY	GA, ASSAM SC, G M D A SC, REVENUE

#### ORDERS

27	I.A.(Civil)/3238/2022 WITH MACApp./509/2019 (D/O) FIXED in MACApp./509/2019	HAMIDUR RAHMAN <b>Versus</b> UNITED INDIA INSURANCE CO. LTD. AND 7 ORS.	MR. S ISLAM MR A HAWARI	MS. R D MOZUMDAR MR. K K BHATTA
28	I.A.(Civil)/3306/2022 B/O in WP(C)/2091/2017	LALUNG GAON KRISHI SAMITY and ANR <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.SOMILA MR. D BARUAH MR.B DEORI	GA, ASSAM SC. REVENUE

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
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**[ For Tuesday,15th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP ADDITIONAL  
HEARING CAUSELIST DATED 07-11-2022  
TO 22-12-2022(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO  
REMAIN PRESENT WHILE TAKING MATTERS  
OF THE ADDITIONAL HEARING CAUSELIST  
W.E.F. 15.11.2022]**

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<b>Sr.No.</b>	<b>Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
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17)	MR. S K SINGH	14-11-2022	To	25-11-2022
18)	MS. M PAUL	15-11-2022	To	18-11-2022
19)	DR. R SARMAH	15-11-2022	To	18-11-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**SUPPLEMENTARY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,15th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA**

**COURT NO: 8**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

34	Cont.Cas(C)/368/2022 FIXED	GO-2518M M L AGARWAL <b>Versus</b> VINAY KAWATRA AND 3 ORS	MRS. R BORAH MR. D BORAH	MR. R K D CHOUDHURY MR. R K D CHOUDHURY
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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
10)	MS. S SARMA	12-11-2022	To	04-12-2022
11)	MR. M SARANIA	14-11-2022	To	15-11-2022
12)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022
15)	MR B P BORAH	14-11-2022	To	17-11-2022
16)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
17)	MR. S K SINGH	14-11-2022	To	25-11-2022
18)	MS. M PAUL	15-11-2022	To	18-11-2022
19)	DR. R SARMAH	15-11-2022	To	18-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday,15th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH-I(RSA AND  
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
9	RFA/73/2019 WITH LCR , FIXED	SRI CHANDRA MOHAN JHA <b>Versus</b> SRI ALOK GHOSH	MR. R KALITA MS. M K BROWN	MR A K RAI MS. N RAI
	<b>WITH</b> I.A.(Civil)/2400/2019 <b>in</b> RFA/73/2019	SRI CHANDRA MOHAN JHA <b>Versus</b> SRI ALOK GHOSH	MR. R KALITA MS. M K BROWN	
	<b>WITH</b> I.A.(Civil)/2812/2019 <b>in</b> RFA/73/2019	SRI CHANDRA MOHAN JHA <b>Versus</b> SRI ALOK GHOSH	MR R KALITA	
	<b>WITH</b>			
10	RFA/111/2019	SRI ALOK GHOSH <b>Versus</b> SHRI CHANDRA MOHAN JHA	MR A K RAI MS. N RAI	MR. R KALITA FOR CAVEATOR
<b>HEARING</b>				
11	MACApp./214/2018 WITH LCR, FIXED	SRI HIREN MAHANTA <b>Versus</b> SMTI PRAMILA DAS and 2 ORS	MR. U HAZARIKA MR. B C DEKA MR. H DAS	MR. A J SAIKIA (R2) MR. A T SARKAR MR. A K AZAD MR. U K DUTTA (R2) MR. B KAKATI (R2) MS B KASSHYAP (R2) MS. R RAHMAN

LEAVE NOTE OF ADVOCATES FOR 15/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022

7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
10)	MS. S SARMA	12-11-2022	To	04-12-2022
11)	MR. M SARANIA	14-11-2022	To	15-11-2022
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13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022
15)	MR B P BORAH	14-11-2022	To	17-11-2022
16)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
17)	MR. S K SINGH	14-11-2022	To	25-11-2022
18)	MS. M PAUL	15-11-2022	To	18-11-2022
19)	DR. R SARMAH	15-11-2022	To	18-11-2022



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### SUPPLEMENTARY CAUSELIST

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**[ For Tuesday,15th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(SAO AND FAO), AND CIVIL BENCH(MAC.APP., FROM ITEM NOS.1-22) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
9	MACApp./97/2018 WITH LCR, FIXED	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> SARAJU BORAH and 5 ORS,	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. P HAZARIKA (R6) MR. P P DUTTA MR. M DUTTA (R1) MR. H S BORAH (R6) MR. A BORUA MR D SAIKIA (R6)
	<b>WITH</b> CO/44/2019 <b>in</b> MACApp./97/2018	SMTI. SARAJU BORAH <b>Versus</b> ORIENTAL INSURANCE COMPANY LIMITED AND 5 ORS	MR. M DUTTA MR N BARMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
10	MACApp./366/2018 WITH LCR, FIXED	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> SUBHODRO KR RAY AND ANR	MR. K K BHATTA MR J JOHN MS. A TALUKDAR MS. J TALUKDAR MS. R DEVI	MR. M KHAN (R1) MR. SK MUKTAR (R2) MR. J RAHMAN (R1) KAKALI DEVI (R1)
	<b>WITH</b> I.A.(Civil)/1619/2018 <b>in</b> MACApp./366/2018	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> SUBHODRO KR RAY AND ANR	MR. K K BHATTA MR J JOHN MS. A TALUKDAR MS. J TALUKDAR MS. R DEVI	
	<b>WITH</b> I.A.(Civil)/1620/2018 <b>in</b> MACApp./366/2018	CHOLAMANDALAM M S GENERAL INSURANCE CO. LTD <b>Versus</b> SUBHODRO KR RAY AND ANR	MR. K K BHATTA MR J JOHN MS. A TALUKDAR MS. J TALUKDAR MS. R DEVI	

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
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19)	DR. R SARMAH	15-11-2022	To	18-11-2022





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,15th November 2022]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CRIMINAL AND CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CIVIL BENCH(CRP, CRP(I/O)  
AND MFA),ALONG WITH THE FOLLOWING]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
12	MFA/11/2013 WITH LCR, FIXED	UNION OF INDIA, <b>Versus</b> LITHUNGBEMO LOTHIA	MSB DEVI MR. B SHARMA MS.M PHUKAN MS.R R BORAH	MR.K P MAHESWARI MR.B K SINGH MR.A GOYAL MR.B MAHESHWARI MS. M SHARMA MS. C SAHA
<b>HEARING</b>				
13	MACApp./134/2015 WITH LCR, FIXED  <b>WITH</b> I.A.(Civil)/2162/2021 <b>in</b> MACApp./134/2015  <b>WITH</b>	SRI RANJAN KUMAR DAS <b>Versus</b> MUSTT RAHIKON BIBI and 5 ORS  SRI RANJAN KUMAR DAS <b>Versus</b> MUSTT RAHIKON BIBI and ORS	MR.P P DAS MR.R AHMED  MR. P P DAS	MS.S ROY(R-6) MRD MONDAL(R- 1-5) MS.I DASR-6
14	MACApp./183/2015	RAHIKAN BIWI and 4 ORS <b>Versus</b> SRI RANJAN KUMAR DAS and ANR	MR.O P BHATI MRD MONDAL MR.P SARMA	MR.P P DAS(R-1) MR.S HANDIQUE(R-1) MS.S ROY(R-2) MS.A THAKURIAR-2
15	MACApp./481/2017 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI PABITRA KR. ROY PRODhani and 2 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MD. S ALOM MR. L R MAZUMDER MR J H LASKAR MR. J RAHMAN MD. M S ALAM MR. A Z AHMED MR I HOQUE

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
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6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
8)	MR I AHMED	14-11-2022	To	18-11-2022
9)	MR. A BHATTACHARYA	14-11-2022	To	15-11-2022
10)	MS. S SARMA	12-11-2022	To	04-12-2022
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16)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
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18)	MS. M PAUL	15-11-2022	To	18-11-2022
19)	DR. R SARMAH	15-11-2022	To	18-11-2022



**THE GAUHATI HIGH COURT AT GUWAHATI**

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
61	Bail Appln./3046/2022 B/O	KADER ALI <b>Versus</b> THE STATE OF ASSAM	MS. P BORAH	PP, ASSAM
62	Bail Appln./3050/2022 B/O	MD. NURJUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
<b>MOTION</b>				
63	Crl.Pet./1145/2022 B/O.	DHANJIT DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU	PP, ASSAM
64	AB/3045/2022 FIXED	MONSOOR AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
65	AB/3368/2022 B/O	ABDUL GONI BARBHUYAN @ GONI MASTER <b>Versus</b> THE STATE OF ASSAM	MR. P J SAIKIA, SR. ADV MR. M ALOM MS M NIROLA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
66	Bail Appln./2482/2022 FIXED	JAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 15/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
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6)	MR. R P SINGH	15-11-2022	To	25-11-2022

7)	MR. N SHARMA	16-11-2022	To	16-11-2022
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10)	MS. S SARMA	12-11-2022	To	04-12-2022
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15)	MR B P BORAH	14-11-2022	To	17-11-2022
16)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 19-10-2022 TO 22-12-2022  
(RELATING TO CRIMINAL BENCH(CRL.APP.),  
FROM ITEM NOS.1-35), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
55	Crl.A./302/2022 FIXED	MAHENDRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I H SAIKIA MS L HMAR R K HAJONG	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/715/2022 <b>in</b> Crl.A./302/2022	MAHENDRA CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
56	Bail Appln./2001/2022 WITH CASE DIARY, FIXED	LITON MIA <b>Versus</b> THE STATE OF ASSAM	MR. S P CHOUDHURY MS B DEVI	PP, ASSAM
57	Bail Appln./2595/2022 FIXED	ANITA PAL <b>Versus</b> THE UNION OF INDIA	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	SC, NCB
58	AB/2293/2022	SMT. KABITA DAS <b>Versus</b> THE UNION OF INDIA	MR H R CHOUDHURY S. TALUKDAR	MR. S C KEYAL SC, NCB
59	Bail Appln./2812/2022	KAMAL MALAKAR <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY S. TALUKDAR	SC, NCB
60	Bail Appln./2873/2022	SURAJ DAS <b>Versus</b> NARCOTICS CONTROL BUREAU	MR H R CHOUDHURY S. TALUKDAR	SC, NCB
61	Bail Appln./2895/2022 B/O	BUBUL AHMED <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM

62 **WITH** Bail Appln./2705/2022 BUBUL AHMED @BABUL AHMED MR. A CHAUDHURY PP, ASSAM  
**Versus** THE STATE OF ASSAM MR. P K DAS  
MR A K AHMED  
MR. D BORA  
MR. N MAHAJAN

**BAIL HEARING**

63 AB/3275/2022 MRS. DRUSHILA BASUMATA MR. A NARZARI PP, ASSAM  
FIXED **Versus** MS. S T BOKTH  
THE STATE OF ASSAM AND ANR.

**ORDERS**

64 I.A.(CrI.)/693/2022 MARJINA BEGUM MS. B R A SULTANA PP, ASSAM  
FIXED **Versus**  
in CrI.A./9280/2022 THE STATE OF ASSAM AND ANR.

**WITH**

CrI.A./9280/2022  
(Filing Number)

MARJINA BEGUM  
**Versus**  
THE STATE OF ASSAM AND ANR. A

**HEARING**

65 CrI.Pet./666/2019 SAHANAWAZ TALUKDAR MR. S B LASKAR G UDDIN (R2)  
WITH LCR 2 FILES, B/O **Versus** MR. H A LASKAR MR H I CHOUDHURY (R2)  
THE STATE OF ASSAM AND ANR. MS. P A TALUKDAR (R2)  
MR N Y KONYAK (R2)  
PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
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10)	MS. S SARMA	12-11-2022	To	04-12-2022
11)	MR. M SARANIA	14-11-2022	To	15-11-2022
12)	MR. V K CHOPRA	21-11-2022	To	25-11-2022
13)	MR J CHOPRA	21-11-2022	To	25-11-2022
14)	MR. A DUTTA	14-11-2022	To	21-11-2022
15)	MR B P BORAH	14-11-2022	To	17-11-2022
16)	MR D BHATTACHARYA	14-11-2022	To	20-11-2022
17)	MR. S K SINGH	14-11-2022	To	25-11-2022
18)	MS. M PAUL	15-11-2022	To	18-11-2022
19)	DR. R SARMAH	15-11-2022	To	18-11-2022



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,15th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-IV AND I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
25	WP(C)/5928/2022 FIXED	TAPASH KUMAR DEV SARMAH AND 5 ORS <b>Versus</b> THE APPELLATE AUTHORITY AND 5 ORS	MR. M U MAHMUD MRS. M SAIKIA MS. S BIN MR S ISLAM	SC, APDCL
<b>BAIL HEARING (BA)</b>				
26	Bail Appln./2782/2022 WITH SCANNED COPY OF CASE RECORD AND CASE DIARY, FIXED	MOKBUL ALI <b>Versus</b> THE STATE OF ASSAM	MR A K AZAD MS S DEVI	PP, ASSAM
<b>ORDERS</b>				
27	WP(C)/6470/2022 FIXED	RAJUMONI KALITA <b>Versus</b> SREEMANTA SANKARDEVA SANGHA THRIFT AND CREDIT CO. OPERATIVE SOCIETY LTD. AND ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	SC, CO OP

LEAVE NOTE OF ADVOCATES FOR 15/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
3)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
4)	MR H S KALSI	09-11-2022	To	19-11-2022
5)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
6)	MR. R P SINGH	15-11-2022	To	25-11-2022
7)	MR. N SHARMA	16-11-2022	To	16-11-2022
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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**ORDERS**

18	Crl.Pet./421/2022 WITH LCR 1 FILE, B/O	ABDUL KARIM <b>Versus</b> THE STATE OF ASSAM	MR Z KAMAR MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	PP, ASSAM
19	Crl.Pet./706/2022 WITH LCR 1 FILE, FIXED	HAZARAT ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	PP, ASSAM

**HEARING**

20	Crl.Pet./185/2018 WITH LCR 1 FILE, FIXED	RITAMONI DEVI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M BEZBARUAH MR. B DAS MR. A LAL MR. M PANDIT MS. S G MOMIN	MR. N HOQUE MR. N HOQUE MR. S BANIK (R2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 15/11/2022

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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.REV.P.), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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**MOTION (BA)**

44	Bail Appln./3051/2022 B/O	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
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**ADMISSION**

45	Crl.Pet./352/2019 WITH LCR 3 FILES, B/O	DWIJENDRA KALITA <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR	PP, ASSAM
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**ORDERS**

46	Crl.Pet./458/2020 WITH LCR 2 FILES, FIXED	JITUMONI DEKA <b>Versus</b> CHITRA BORDOLOI AND 2 ORS.	MR A SHARMA	MR. B PHUKAN (r-1) PP, ASSAM (R3)
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**HEARING**

47	Crl.Rev.P./125/2012 WITH LCR 6 FILES, FIXED	SRI JAGANNATH DAS <b>Versus</b> THE STATE OF ASSAM	MR.K AGARWAL MD.M H RAJBARBHUIYAN MR.A MANNAF MR.N A LASKAR MISS G BAJAJ	PP, ASSAM
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